

SWANI MOTORS SERVICES PRIVATE LIMITED (In Liquidation)**LIST OF OPERATIONAL CREDITORS OF SWANI MOTORS SERVICES PRIVATE LIMITED (In Liquidation)**

S.No	Name of Operational Creditor	Amount claimed by creditor – Form C (Rs.)	Verified amount of claims (Rs.)	Security Interest	Remarks	Security Interest Relinquished Form-D
1	Assistant Commissioner of Sales Tax Varun Kumar 7888761752 aetcldh3@punjab.gov.in	7,76,35,087.00	7,76,35,087.00	1.Certified copy of order u/s29(2) of the PVAT Act 2005 and U/S 19(2) OF CST Act 1956 dated 18.11.2022 for the financial year 2015-16 2.Certified copy form GST DRC 07 U/s 73 of CGST and PGST 2017 with the Rule 42(5) dated 10.11.2022 for the Financial Year 2018-19		No
2	Regional PF Commissioner-II, RO Commissioner. Karundeep 9876981604 ro.ludhiana@epfindia.gov.in	3,24,264.00	3,24,264.00		They did not submit the claim on Form-C, however stated vide their Letter No.:RO/Lud/Legal-Cell/IBC/PN/5354 A/1837 Dated 29.08.2025 that	No

					they have filed the claim with RP earlier. So, the same Claim amount has been repeated	
3	Employee State Insurance Corporation sro-ludhiana@esic.nic.in	40,852.00	40,852.00		No Claim has been received so Old Claim amount has been repeated	No
	Total	7,80,00,203.00	7,80,00,203.00			
4	Punjab Agencies, Prop Bindia Khanna 98140-56605 Punjab.agencies@hotmail.com	34,09,479.72	34,09,479.72	Account Statement for the period 01.04.2018 to 31.03.2020.Resubmitted Claim on Form-C on 09.09.2025		
5	Maruti Suzuki India Ltd., e-mail: Priya.sharma@maruti.co.in e-mail: Pankaj.kumar9@maruti.co.in	-	-	Admitted Claim Payable to Corporate Debtor Rs. 1,54,548.97 "Under Verification" Under Regulation 29 of IBBI Liquidity Process Regulations Mutual credits and set-off. Where there are mutual dealings between the corporate debtor and another party, the sums due from one party shall be set off against the sums due from the other to arrive at the net amount payable to the corporate debtor or to the other party.		
5	Total B	8,14,09,682.72	8,14,09,682.72			